

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO.2658
TO BE ANSWERED ON 19TH DECEMBER, 2023

Funds to Kerala under PMMSY

2658. ADV. ADOOR PRAKASH:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of central financial assistance provided to the State of Kerala under Pradhan Mantri Matsya Sampada Yojana since the implementation of the yojana, year-wise;
- (b) the details of funds released, utilized and the number of fishermen benefited therefrom;
- (c) the details of projects approved for the State of Kerala during the current year; and
- (d) whether the proposals submitted by the State are pending for approval, if so, the details thereof and the present status of their approval?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a): During last three years (2020-21 to 2022-23) and the current year (2023-24), the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India, under Pradhan Mantri Matsya Sampada Yojana (PMMSY) has accorded approvals to various fisheries developmental proposals of Government of Kerala amounting to Rs. 941.02 crore with central share of Rs. 355.33 crore for development of fisheries in the State. The details of year-wise projects and central financial assistance approved to Government of Kerala under PMMSY since its implementation are detailed below:

<i>Rs. in crore</i>		
Year	Projects approved	Central share
2020-21	113.67	42.32
2021-22	183.37	62.72
2022-23	502.24	207.15
2023-24	141.74	43.14
Total	941.02	355.33

(b): Out of Rs. 941.02 crore of total projects approved to Kerala, central funds amounting to Rs.239.27 crore has been released to the State Government of Kerala during the Financial Years 2020-21 to 2022-23. The Government of Kerala has reported expenditure of Rs.224.27 crore towards implementation of approved fisheries developmental activities in the State and has submitted the Utilization Certificates amounting to Rs. 144.35 crore so far. The Government of Kerala has reported that under PMMSY about 1,60,302 fishermen and fish-farmers have been benefited.

(c): During 2023-24, Department of Fisheries, Government of India has approved fisheries developmental proposal of Government of Kerala amounting to Rs. 141.74 crore. The approved activities include support for establishment of new hatchery for supply of quality seed, feed mills for supply of quality feed, freshwater culture ponds with inputs, brackish water culture with inputs, technology infused activities like biofloc units & Recirculatory Aquaculture Systems (RAS), stocking of fingerlings in reservoirs, bivalve cultivation, ornamental fish rearing units, ice plants & cold storages, transport vehicles like-refrigerated vehicles, insulated vehicles, motorcycle with ice box, three wheeler with ice box, live fish vending centres, fish kiosks for enhancing domestic consumption, bio-toilets, disease diagnostic and quality testing mobile lab/clinic, livelihood and nutritional support to traditional fishers family during fish ban/lean period and sagar mitras.

(d): As such, no proposal of Government of Kerala is pending for approval in the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India.
